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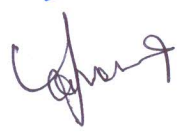
NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/3/2016  
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others  
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others  
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	G. BASKAR	Counsel for Petitioner	
2.	Vijaya Prashanth. S For R. Sankarasayanan	Counsel for R1 - R2.	

**ORDER**

Shri G Baskar, counsel representing petitioner present. Shri S Vijaya Prashanth, representing counsel for R1 to R3 present. This matter was posted for final hearing. Both the counsel sought time for submitting arguments. Time extended at request. The matter may be posted alongwith TCP 20/2016. Put up on **28.03.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)